(c) and (d) Do not arise.

Increasing length of roads

2896. DR. PRABHAKAR KORE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) whether Government has received any proposal from the State Government of Karnataka seeking approval for increasing the length of roads from 1250 to 2250 kms., if so, the details thereof;
 - (b) whether the Centre has taken any steps to examine the proposal; and
- (c) if so, the response of Government in this regard and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) The Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways. 29 fresh proposals for declaration of roads/stretch as new National Highways have been received from the State Government of Karnataka. Out of these proposals, one road stretch i.e. Udupi (NH-17) to Thirthalli (NH-13) via Hebbari-Agumbe of Karkala Taluk in Karnataka (87.60 kms), has been declared as new National Highway. Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, *inter-se* priority and availability of funds.

Foundation stone of additional bridge

2897. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Hon'ble Minister (RT and H) laid foundation stone of the additional bridge on "Narmada" river at Zadeshwar on 01 May, 2012;
 - (b) if so, the details of work that has been done since then;
 - (c) whether Government is satisfied with the progress of work; and